

The Deputy Minister in the Ministry of Railways (Shri Sham Nath): The matter is still under the consideration of the State Government.

Tax imposed on Railway Employees of Izatnagar

5652. Shri Vasudevan Nair: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1670 on the 4th March, 1966 regarding the tax imposed on the Railway employees of Izatnagar and state the progress made in constituting the Izatnagar Railway Colony into a Notified Area Committee to exempt the employees from the payment of the 'Circumstances and Property' Tax?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath): The matter is still under the consideration of the State Government.

Fire in Godown of Kotah Railway Station

5653. Shri Onkar Lal Berwa: Will the Minister of Railways be pleased to state:

(a) whether goods worth lakhs of rupees were burnt to ashes as a result of a fire which broke out in the godown of Kotah Railway Station on the 24th April, 1966;

(b) if so, the cause of the fire; and

(c) the total loss suffered?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes, but the total loss has been estimated at Rs. 1.20 lakhs.

(b) A Major Joint Enquiry Committee, which was constituted, has opined that the fire might have been caused due to spontaneous combustion of gunny bags spotted with oil.

(c) As in (a) above.

Foot-over-Bridge at Renigunta Railway Station

5654. Shri C. Dass:

Shri P. Venkatasubbaiah:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there has been a fatal accident resulting in the death of the daughter of a railway employee while crossing the railway line at the Renigunta Station on the Southern Railway on the 6th February, 1966;

(b) whether the lack of a foot-over-bridge in this station is causing a number of accidents;

(c) whether this work of construction of foot-over-bridge though included in the Works Programme for 1964-65 was not taken up for execution causing great resentment and Public agitation;

(d) whether some of the railway employees have given notice to go on hunger strike to protest against the indifferent attitude of the Railway Administration; and

(e) if so, the steps Government propose to take to start the construction of the over-bridge to avoid further accidents?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) Yes. One arm and one leg of the girl involved in the accident got severed.

(b) No. Though there is no through foot-over-bridge from one side of the yard to the other, a foot-over-bridge from the station approach to the platform already exists with connected approach roads. It cannot, therefore, be said that accidents occur due to lack of foot-over-bridge.

(c) to (e). It is a fact that the work of construction of a foot-over-bridge was included in 1964-65 Works Programme but could not be taken up

during 64-65 or 65-66 due to lack of funds and was programmed to be taken up during 67-68. It is also a fact that a letter stating that some of the employees were proposing to go on hunger strike if the work was not taken up immediately was received by the Railway Administration. After review of the whole issue it has now been decided by the Railway Administration to take up the work in 1966-67 itself and the work is expected to commence early.

Cattle Feed Factories

5655. **Shri Firodia:** Will the Minister of Industry be pleased to state:

- the total number of cattle feed factories in the country at present;
- the total capacity; and
- the incentives or help offered by Government for establishing these factories?

The Minister of Industry (Shri D. Sanjivayya): (a). 12.

(b) About 2,50,000 tonnes per annum.

(c) A statement is laid on the Table of the House. [Placed in Library. See No. LT-6343/66].

Filling of top posts in Public Undertakings

5656. **Shri Baswant:**
Shri Vahwa Nath Pandey:

Will the Minister of Industry be pleased to state:

(a) whether it is a fact that the Government are considering any proposal that senior appointments and technical posts in all major public undertakings of the centre should be filled on all-India basis and not on regional considerations; and

(b) if so, when?

The Minister of Industry (Shri D. Sanjivayya): (a) and (b). According

to the principles of recruitment laid down, in April, 1961, senior appointments and technical posts in the public undertakings are to be filled by the recruitment of the best qualified and the most experienced persons, on an all-India basis, by advertisement or other suitable methods. The reservations in respect of scheduled castes/tribes are on the same lines as in the case of appointments under Government.

12.20 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

HOLD-UP OF TRAINS AT GHAZIABAD ON
12TH MAY, 1966

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, मैं अबिलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर रेल मन्त्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :—

“गाज़ियाबाद में रेल मुसाफ़िरों द्वारा 12 मई, 1966 को गाड़ियों को रोक़ा जाना।”

रेलवे मंत्रालय में राज्य-मंत्री (डा० राज सुभग सिंह) : अध्यक्ष महोदय, कल रोहतास-दिल्ली-गाज़ियाबाद शटल गाड़ियाबाद से ठीक समय पर 7-50 बजे सुबह रवाना हुई। उस गाड़ी को एक भीड़ ने गाड़ियाबाद और साहिबाबाद के बीच में रोक़ लिया। 83 घण, लखनऊ एक्सप्रेस 9.40 बजे सुबह साहिबाबाद पहुंची। उसको भी वहां पर रोक़ लिया गया। एस० डी० एम० और पुलिस को वहां बुलाना पड़ा। तब 10-21 बजे सुबह 83 घण वहां से रवाना हो पाई।

श्री बाजी (इन्दौर) : इन गाड़ियों को क्यों रोक़ा गया ?

डा० राज सुभग सिंह : उस पर मैं अभी बताता हूँ।